

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Ins.) No. 348 of 2020

IN THE MATTER OF:

Jayanta Banerjee

....Appellant

Vs.

Shashi Agarwal, The Liquidator of INCAB Industries Ltd. & Anr.Respondents

Present:

For Appellant: Mr. Rishav Banerjee, Mr. Avishek Das, Ms. Arushi Mishra, Mr. Ritoban Sarkar, Ms. Madhuja Barman and Ms. Satyaki Chaudhuri, Advocates.

For Respondents: Mr. Sanjib Kumar Mohanty, Mr. Akhilesh Shrivastava, Ms. P.S. Chandrlekha, for Intervener and Mr. Akash Sharma.

Mr. Krishnendu Datta with Mr. Kumar Anurag Singh, Mr. Anando Mukherjee, Mr. Zain A. Khan for Liquidator.

Mr. Rudreshwar Singh, Mr. Gautam Singh and Mr. Saurabh Jain, for CoC.

Mr. Dhruv Malik & Mr. Kamendra Singh (Intervention for Tropical Ventures Company Ltd).

With

Company Appeal (AT) (Ins.) No. 720 of 2020

IN THE MATTER OF:

Bhagwati Singh

....Appellant

Vs.

INCAB Industries Ltd.

....Respondent

Present:

For Appellant: Mr. Sanjib Kumar Mohanty, Mr. Akhilesh Shrivastava, Ms. P.S. Chandrlekha & Mr. Akash Sharma, Advocates.

For Respondent: Mr. Krishnendu Datta with Mr. Kumar Anurag Singh, Mr. Anando Mukherjee & Mr. Zain A. Khan (For Liquidator, R-1).

**Mr. Rudreshwar Singh, Mr. Gautam Singh &
Mr. Saurabh Jain, (For CoC, R-2).**

ORDER
(Virtual Mode)

24.03.2021: Senior Learned Counsel for Respondent No. 1/Liquidator makes a request to give time to file Reply to the Affidavit filed by the Appellant vide Diary No. 25496. The Response may be filed within a week.

List both the Appeals for further 'hearing' on **08th April, 2021** at **12.30 P.M.**

Interim Orders to continue till then.

[Justice A.I.S. Cheema]
Member (Judicial)

[V. P. Singh]
Member (Technical)

sa/md